

| <b>PENDENCY REPORT AS ON 26-11-2024</b> |   |              |
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| <b>SI No.</b>                           | <b>Case Type</b>  | <b>Total</b> |
| 1                                       | ABLAPL- Anticipatory Bail   | 1691         |
| 2                                       | ADMLA-Admiralty Suits Appeal  | 1            |
| 3                                       | ADMLS-Admiralty Suits.  | 13           |
| 4                                       | AHO-Appeal Against High Court Order.  | 8            |
| 5                                       | ARBA-Appeals under Arbitration Conciliation Act                                       | 187          |
| 6                                       | ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration | 3            |
| 7                                       | ARBP-Petitions under Arbitration and Conciliation Act                                 | 98           |
| 8                                       | AS-Admiralty Suit.  | 1            |
| 9                                       | BLAPL-Bail Application.   | 3362         |
| 10                                      | CEREF-Reference under Central Excise Act.   | 1            |
| 11                                      | CMAPL-Miscellaneous Applications.   | 3364         |
| 12                                      | CMPAT-Company Act.  | 61           |
| 13                                      | CMP-Civil Miscellaneous Petition  | 2858         |
| 14                                      | COA-Appeals against judgement in Comp.Pet.  | 19           |
| 15                                      | COAPL-Appl.in pending Proceeding(Comp. Act.)  | 2            |
| 16                                      | CONTAC-Appeals against orders in Civil Contempt                                       | 4            |
| 17                                      | CONTAR-Appeals against orders in Crl.Cont.matter                                      | 1            |
| 18                                      | CONTC-Cotempt of Court Cases (Civil contempt)   | 11008        |
| 19                                      | CONTC(CPC)-Contempt Petition in Cuttack Bench   | 18           |
| 20                                      | CONTC(CP)-Contempt Petition in Bhubaneswar Bench                                      | 29           |
| 21                                      | CONTR-Proceeding relating to Criminal Contempt  | 240          |
| 22                                      | COPET-Orginal Petition (Companies Act.)   | 105          |
| 23                                      | CRA-Criminal Appeals  | 858          |
| 24                                      | CRLA-Appeal against Judgement/Sentence.   | 12106        |
| 25                                      | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.   | 1379         |
| 26                                      | CRLMA-Other Miscellaneous Application.  | 775          |
| 27                                      | CRLMC-Appl.under Sec.482 Cr.P.C.  | 4537         |
| 28                                      | CRLMP-Criminal Miscellaneous Petition   | 564          |
| 29                                      | CRLREV-Criminal Revision.   | 9579         |
| 30                                      | CRLTR-Original Trial.   | 1            |
| 31                                      | CRMC-Criminal Miscellaneous Case  | 30           |
| 32                                      | CRP-Revision Petition.  | 127          |
| 33                                      | CRREV-Criminal Revision   | 191          |
| 34                                      | CS(OS)-Civil suits.   | 1            |
| 35                                      | CUSREF-Reference under Customs Act.   | 1            |
| 36                                      | CVA-Civil Appeals   | 2            |
| 37                                      | CVREV-Civil Revision.   | 16           |
| 38                                      | CVRVW-Civil Review.   | 20           |
| 39                                      | DSREF-Confirmation under Sec.336 Cr.P.C.  | 8            |
| 40                                      | EC-Execution Case.  | 1            |
| 41                                      | ELA-Appeals from Judgement in Election Pet.   | 14           |
| 42                                      | ELPET-Election Petitions.   | 29           |
| 43                                      | EXFA-Execution First Appeal.  | 2            |
| 44                                      | EXOS-Execution Application.   | 4            |
| 45                                      | EXP-Execution Petition.   | 60           |
| 46                                      | FA-First Appeal   | 145          |
| 47                                      | FAO-First Appeal from Orders.   | 3119         |
| 48                                      | FA(OS)-FA from Judgement in original suits.   | 1            |
| 49                                      | GA-Government Appeals   | 102          |
| 50                                      | GCRLA-Government Appeals  | 394          |
| 51                                      | GUAP-Pet. under Guardianship and Wards Act.   | 30           |

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| 52                 | IP(M)-Main Petition (Insolvency Act)                           | 1             |
| 53                 | ITA-Appeals Income-tax   | 248           |
| 54                 | JCRA-Jail Criminal Appeals                                     | 13            |
| 55                 | JCRLA-Jail Criminal Appeal                                     | 1040          |
| 56                 | JCRLRV-Jail Criminal Revision.                                 | 12            |
| 57                 | JCRMJ-Jail Criminal Misc.Case.                                 | 1             |
| 58                 | LAA-Appeals (Land Acquisition Act)                             | 704           |
| 59                 | LAREF-References (Land Acquisition Act)                        | 1             |
| 60                 | LPA-Letters Patent Appeals.                                    | 26            |
| 61                 | MACA-Motor Accident Appeals.                                   | 5812          |
| 62                 | MAC-Motor Accident Claims.                                     | 1             |
| 63                 | MA-Miscellaneous Appeals                                       | 40            |
| 64                 | MATA-Matrimonial Cases (Appeals)                               | 1457          |
| 65                 | MFA-FA against Spl. Jurisdiction Cases.                        | 6             |
| 66                 | MJC-Misc.Judicial Case.  | 59            |
| 67                 | MSA-SA from judgements in Misc. Cases.                         | 138           |
| 68                 | OCRMC-Original CrI. Miscellaneous Case                         | 95            |
| 69                 | OJC-Original Jurisdiction case (Writ)                          | 395           |
| 70                 | OREF-References.   | 1             |
| 71                 | OS-Original Suit.  | 1             |
| 72                 | OTAPL-Other Tax Applications.                                  | 95            |
| 73                 | OTC-Other Tax Case.  | 1             |
| 74                 | OVTA-Tax Appeal Under OVAT Act                                 | 2             |
| 75                 | RFA-FA from Judgement and Decree in Suit                       | 452           |
| 76                 | RPFAM-Revision US 19 of Family Court Act.                      | 950           |
| 77                 | RSA-Second Appeal from Judgement and Decree.                   | 6957          |
| 78                 | RVWPET-Review Petition.  | 2360          |
| 79                 | RVWPET(RPC)-Review Petition in Cuttack Bench                   | 21            |
| 80                 | RVWPET(RP)-Review Petition in Bhubaneswar Bench                | 12            |
| 81                 | SAO-Second Appeal from Appellate Order.                        | 201           |
| 82                 | SA-Second Appeal   | 873           |
| 83                 | SCLP-Pet.for leave to appeal to Supreme Court                  | 1             |
| 84                 | SJC-Special Jurisdiction Case (Tax Matters)                    | 108           |
| 85                 | SM-Suo Motu.   | 43            |
| 86                 | SPA-Sp.Appeal before DB ...                                    | 1             |
| 87                 | STAPL-Appl.for direction to make a reference.                  | 2             |
| 88                 | STREV-Sales Tax Revision.                                      | 461           |
| 89                 | TA-Tax Appeal  | 11            |
| 90                 | TREV-Tax Revesion  | 8             |
| 91                 | TRPCRL-Transfer Petition for transfer of CrI. Proceeding       | 209           |
| 92                 | TRP(C)-Transfer Petition under Sec.24 CPC                      | 916           |
| 93                 | WA-Appeals before DB against SB Judgement                      | 5337          |
| 94                 | WPC(OAB)-Original Application in Berhampur Bench               | 1             |
| 95                 | WPC(OAC)-Original Application in Cuttack Bench                 | 292           |
| 96                 | WPC(OA)-Original Application in Bhubaneswar Bench              | 80            |
| 97                 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench  | 9             |
| 98                 | WPC(OAPPC)-Original Application Permission Petition in Cuttack | 2             |
| 99                 | WPC(OAS)-Original Application in Sambalpur Bench               | 6             |
| 100                | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                    | 210           |
| 101                | WPC(TAC)-Transfer Application in Cuttack Bench                 | 4             |
| 102                | WP(C)-Writ Petition under Art.226 and 227.                     | 58644         |
| <b>Grand Total</b> |  | <b>145490</b> |